## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 07 OF 2018**

Dated: 6<sup>th</sup> March, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation .... Appellant(s)

Vs.

Haryana Power Purchase Centre & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Mr. A.K.Dubey

## **ORDER**

The learned counsel appearing for the respondents stands unrepresented. They may be allowed to engage counsel for the respondents within 10 days.

List the matter on <u>19.03.2018.</u>

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

Kt/js